

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**Competition Appeal (AT) No. 13 of 2019**

**IN THE MATTER OF:**

**Rathi Steel (Dakshin) Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. R.K. Rajwanshi, Mr. Amit Kumar Sharma, Mr. Anand Shankar Jha and Mr. Arpit Gupta, Advocates.**

**For Respondent: Mr. Om Prakash Shukla, Mr. Yajur Sharma and Ms. Pragya Srivastava Advocates.  
Mr. Pranjal Prateek and Mr. Ebaad Nawaz Khan Advocates for R-2  
Ms. Bulbul Depute Director for CCI**

**with**

**Competition Appeal (AT) No. 14 of 2019**

**IN THE MATTER OF:**

**Rathi Special Steels Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present**

**For Appellant: Mr. Anand Shankar Jha, Advocate**

**For Respondent: Mr. Om Prakash Shukla, Msr Yajur Sharma and Ms. Pragya Srivastava Advocates.  
Mr. Pranjal Prateek and Mr. Ebaad Nawaz Khan Advocate for R-2**

**With**

**Competition Appeal (AT) No. 15 of 2019**

**IN THE MATTER OF:**

**Rathi Bars Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Anand Shankar Jha, Advocate**

**For Respondent: Mr. Om Prakash Shukla, Msr Yajur Sharma and Ms. Pragya Srivastava Advocates.**

**Mr. Pranjal Prateek and Mr. Ebaad Nawaz Khan Advocate  
for R-2**

**ORDER**

**21.08.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 19<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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